

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

STARRED QUESTION NO:15  
ANSWERED ON:09.11.2010  
WITHDRAWAL OF AFSPA  
Choudhary Shri Bhudeo;Singh Smt. Meena

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government is contemplating to modify/withdraw the Armed Forces (Special Powers) Act in the State of Jammu and Kashmir;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Government has assessed the likely impact of such measures;and
- (d) if so, the details thereof?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALY RAMACHANDRAN)

(a) to (d): A proposal to amend the Armed Forces (Special Powers) Act, 1958 is under consideration of the Government. No decision has so far been taken on the proposal.